

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-104

Appeal No. - 244/252/ND/2020

IN THE MATTER OF:

A M INFOMATICS PRIVATE LIMITED

Vs.

RoC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 19.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Jeetam Kumar Saini on behalf of Kiran Kumari

For the Respondent

: Ms. Sweety Kumar, ARoC

ORDER

Mr. Jeetam Kumar Saini for appelland and Ms. Sweety Kumar for RoC have appeared. None appeared on behalf of Income Tax Department.

Issue notice upon the Income Tax Deptt. by all modes including the email Id of the Income Tax Deptt. concerned . Affidavit of service must be filed within one week from today.

Ld. ARoC seeks time to file the reply. Prayer is allowed. Let the same be filed within four weeks' from today.

Ld. Counsel for Appellant is requested to communicate the next date of hearing with the Income Tax Deptt. Concerned. List the case on **23.11.2020**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)